

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**I.A No 11/2018 in  
Petition No. 237/MP/2017**

Subject : Interlocutory application seeking extension of timeline for implementation of the order dated 5.1.2016 in Petition No. 420/MP/2014, till the disposal of the present Petition being Petition No. 237/MP/2017

Date of Hearing : 6.3.2018

Coram : Shri P. K. Pujari, Chairperson  
Shri A. K. Singhal, Member  
Shri A. S. Bakshi, Member  
Dr. M. K. Iyer, Member

Petitioner : Suzlon Energy Limited

Respondents : Southern Regional Dispatch Centre and Others

Parties present : Shri Matrugupta Mishra, Advocate, SEL  
Shri Nishant Kumar, Advocate, SEL

**Record of Proceedings**

Learned counsel for the petitioner submitted that the present IA has been filed for seeking extension of time for implementation of order dated 5.1.2016 in Petition No. 420/MP/2014, till the disposal of the main petition.

2. After hearing the learned counsel for the petitioner, the Commission admitted the IA and directed to issue notice to the respondents on IA. The Commission directed the respondents not to take any coercive measure till the next date of hearing.
3. The IA shall be listed for hearing on 5.4.2018 along with the main petition.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Legal)**